

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017))

For the attention of the stakeholders of Shanti Strips Private Limited

1.	NAME OF THE CORPORATE PERSON	Shanti Strips Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/02/1994
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATE/REGISTERED.	Registrar of Companies, Delhi & Haryana, New Delhi
4.	CORPORATE IDENTITY NUMBER	U74899DL1994PTC057317
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	RP-2, 2nd Floor, Pitam Pura, Delhi 110034
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/07/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Gyaneshwar Sahai OS-2, II Floor, The Next Door, Sector-76, Faridabad, Haryana-121004 gyaneshwar.sahai@gmail.com 9953541408 IBBI Registration No: IBBI/IPA-002/IP-N00130/2017-18/10546
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29/08/2022

Notice is hereby given that the Shanti Strips Private Limited has commenced voluntary liquidation on 30th July, 2022.

The stakeholders of Shanti Strips Private Limited are hereby called upon to submit a proof of their claims on or before 29th August, 2022 to the liquidator at the address mention against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30/07/2022
Place: Faridabad


GYANESHWAR SAHAI
Insolvency Professional
Regn No: IBBI/IPA-002/IP-N00130/2017-18/10546

Gyaneshwar Sahai
IBBI Registration No: IBBI/IPA-002/IP-N00130/2017-18/10546